

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

Item No.201 – IA 507 of 2020
Item No.202 – IA 508 of 2020
Item No.203 – IA 635 of 2020
Item No.204 – IA 736 of 2020
Item No.205 – IA 240 of 2021

Item No. 206- IA 313 of 2021
Item No. 207- IA 314 of 2021
Item No. 208- IA 431 of 2021
Item No. 209- IA 586 of 2021
Item No. 210- IA 55 of 2022
Item No. 211- IA 281 of 2022

In
CP(IB) 586 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..02/01/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Lakshmy Iyengar, Adv. a/w. Ms. Ankitha, Adv.
: Mr. Rushvi Adhyaru, Adv. i/b. Mr. Tarak Damani, Adv.
: Mr. Raju Kothari, Adv.
: Mr. Mandeep Singh, Adv. for Ms. Dimple Thaker, Adv.
: Mr. Rakesh kumar, Adv. a/w. Ms. Preeti Kashyap, Adv.
: & Mr. Ankit Sharma, Adv.
For the CoC : Mr. Yuvraj Thakore, Adv.
For MTC Business Pvt Ltd.: Mr. Shahan Ulla, Adv.
For the Respondent / RP : Mr. Jaimin Dave, Adv.
For Vedanta Ltd. : Mr. Diwakar Maheshwari, Adv. & Ms. Pratiksha Mishra, Adv.
: Mr. Roiz Rafique, Adv.

ORDER

IA 507 of 2020, IA 508 of 2020, IA 635 of 2020, IA 736 of 2020, IA 240 of 2021, IA 313 of 2021, IA 314 of 2021, IA 431 of 2021, IA 586 of 2021, IA 55 of 2022, IA 281 of 2022

List the matter before Regular Bench on 10.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**